- (b) whether a foreign company viz., Shell has also applied for consideration as copromoter;
- (c) if so, by when a decision in this regard is likely to be taken;
- (d) whether Government propose to give preference to a non-monoply house to check the growth of monopoly houses, and
  - (e) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHATGI): (a) A Statement is enclosed. (See below).

- (b) M|s. Shell International have offiered to participate as co-promo ters.
- (c) to (e) The entire issue regarding selection of a suitable co-promoter is under the consideration of Government.

## Statement

- 1. B.D. Steels Castings Limited.
- 2. Shell International.
- 3. The Century Spinning and Mfg. Co. Ltd.
- 4. M/s. Zuari Agro Chemicals Limit ed.
  - 5. National Engineering Company, Jaipur.
  - 6. M|s. Straw Products Ltd., New Delhi
  - 7. M|s Punj and Sons Ltd., New Delhi
- 8. The Gwalior Rayon Silk Mfg. (Wvg.) Co. Ltd.
  - 9. Mr. Srichand P. Hinduja, UK.
- 10. Golden Tobacco Company.
- 21. M/s. Bajoria Agency Pvt. Ltd.

## Joint Venture with Non-Resident Indians

## 1-1851-A. SHRI SUKOMAL, SEN: SHRI NIRMAL CHATTERJEE:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that Government are going ahead with a decision to form a joint venture consultancy firm involving leading public sector undertakings with some US based NRIs; and
- (b) whether it is also a fact that the joint venture proposal vests 51 per cent of equity holding with NRI's and the rest being dispersed among several public sector units?

THE MINISTER OF STATE FOR PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (SHRI K. K. TEWARI): (a) Yes, Sir. It-was decided in principle, to set up a joint venture consultancy firm with equity participation from some of the selected Public Sector Undertakings along with Non-Resident Indians.

(b) Yes, Sir.

## Representation from Colliery Mazdoor Sabha of India (CITU)

- \*1851-B. iSHRI SUKOMAL SEN: Will the Minister of ENERGY be pleased to state:
- (a) whether Government have received any representation dated 25th June, 1986 from Colliery Mazdoor Sabha of India (CITU);
  - (b) if so, what are the details thereof; and

tPreviously Unstarred Question 1901 transferred from the 12th August, 1986.

tPreviously Unstarred Question 1889 transferred from the 12th August, 1986.